

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 204**  
**TA (IBC)-04(PB)/2023**

**IN THE MATTER OF:**

Venget Rao Liquidator In Respect of M/s Briar Knoll Mills Private Limited Vs	...	Applicant/Petitioner
Gunasekaran Liquidator In Respect of M/s Paramount Mills Pvt. Ltd.	...	Respondent

**Order under Rule 16(d) of the NCLT Rules.**

**Order delivered on 10.03.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**(HEARING THROUGH PHYSICAL MODE AND VC)**

**PRESENT:**

For the Applicant : Ms. Poornachandiran R Adv.  
For Respondent :

**ORDER**

In compliance of the order 27.02.2023, Ld. Counsel for the applicant states that he has filed a copy of the order of this tribunal yesterday. However, the same is not been placed on record.

List the matter again **on 17.03.2023**.

-sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**